

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1645
ANSWERED ON:30.11.2009
DISCREPANCIES IN ONE RANK ONE PENSION SCHEME
M.Thambidurai Dr. ;Sethi Shri Arjun Charan;Swaraj Smt. Sushma

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has fully implemented One Rank One Pension Scheme;
- (b) if so, whether the personnel of all the three services in various ranks will be equally benefited by the scheme;
- (c) whether some discrepancies in the scheme have been brought to the notice of the Government;
- (d) if so, the details thereof including the details of representations received in this regard; and
- (e) the steps being taken by the Government to remove the discrepancies?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE(SHRI M.M. PALLAM RAJU)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1645 FOR ANSWER ON 30.11.2009

A Committee was constituted under the Chairmanship of Cabinet Secretary to look into the issue of One Rank One Pension and other related matters. After considering all aspects of the issue, the Committee did not find it administratively feasible to recommend One Rank One Pension, as such. However, several other recommendations to substantially improve pensionary benefits of Personnel Below Officer Rank (PBOR) and Commissioned Officers have been made, which have been accepted by the Government:-

- (i) Inclusion of Classification Allowance for PBOR from 1.1.2006.
- (ii) Removal of linkage of full pension with 33 years from 1.1.2006.
- (iii) Revision of Lt. General pension after carving out a separate pay scale for them.
- (iv) Bringing parity between pension of pre and post 10.10.1997 PBOR pensioners.
- (v) Further improving PBOR pensions based on award of GOM, 2006.
- (vi) Broadbanding of percentage of disability/war injury pension for pre 1.1.1996 disability/war injury pensioners.
- (vii) Removal of cap on war injury element of pension in the case of disabled pensioners belonging to Category 'E'.

Recommendations at(i) and(ii) stand implemented by issue of Government letter dated 30.10.2009.